

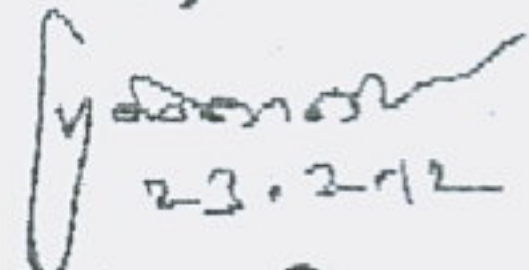
NOTIFICATION

In compliance of the Hon'ble Full Court Resolution dated 23.2.2012, it is hereby notified for all the concerned that the minimum passing marks for SC/ST candidates in Law Paper-I and Law Paper-II be reduced from 45 to 40. It shall be added in the Schedule-IX of the Rajasthan Judicial Service Rules, 2010 and shall be given retrospective effect from the day on which last amendment had come into force i.e. w.e.f. 10.6.2011.

The examinations for recruitment to the District Judge cadre for the year 2011, by way of direct recruitment and by way of limited competitive examination, which was scheduled on 25th and 26th Feb. 2012 are hereby postponed for 28th and 29th April, 2012.

Efforts shall be made immediately after result of 2011 examination is published, to hold examination for the vacancies of year 2012 in District Judge cadre.

By Order



23.2.12

Registrar General

ad atance.